

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 105
(IB)-305/ND/2020

Under Section: 9 of IBC.

In the matter of:

Satish Sahebro Deotale	...	Applicant
Vs		
Amerex Pvt. Ltd.	...	Respondent

Order delivered on 07.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent : Mr. Suraj Singh, Chief Accountant

ORDER

Mr. Suraj Singh, Chief Accountant of the Corporate Debtor accepts notice and makes a statement that they have received the copy of the application, undertakes to file appearance within three days and reply within ten days, with copy in advance to the other side. He further states that the Corporate Debtor is endeavouring to settle the matter. List on 28.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH